

OFFICE OF THE DISTRICT JUDGE OF HOOGHLY
ENGLISH DEPARTMENT

Order No.136

Dated : 23/05/2020.

In view of Hon'ble Court's Notification No.1561-RG dated 23/05/2020, it is informed to all concerned that the arrangements regarding the Benches scheduled to be held on 26/05/2020 at Hooghly Sadar, Serampore Sub-division and Arambagh Sub-division of Ld. Additional Sessions Judge, Civil Judge (Sr. Divn.) and Civil Judge (Jr. Divn.) are hereby shifted to **28/05/2020** as the Hon'ble Court has been pleased to declare holiday on 26th May, 2020.

All the arrangements regarding the abovementioned benches as per earlier orders will remain unchanged.

Date of filing for the special benches (**scheduled to be held on 29/05/2020**) is shifted to **27/05/2020** in place of 26/05/2020.

Date of filing (manual) for Civil Judge (Sr. Divn.) and Civil Judge (Jr. Divn.) of **Chandernagore Sub-division (scheduled to be held on 28/05/2020 at Hooghly Sadar)** is shifted to **27/05/2020** in place of 26/05/2020.

Inform all concerned accordingly.

Sd/-

District Judge, Hooghly